

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 193 of 2013

Dated : 27th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

**Counsel for the Respondent(s): Mr. Ramalingam for R.1
Mr. Pradeep Misra
Mr. Shashank Pandit for R.10
Mr. R.B. Sharma for R.4,5 & 17**

ORDER

Mr. Ramalingam, the learned counsel appearing for the Respondent No.1-Commission seeks some to file the reply. Accordingly, he is directed to file the same on or before 16.12.2013 after serving copy on the other side.

Post the matter for hearing on **17.12.2013.**

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**